

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**

CP No.-07/241-242/ND/2023

**IN THE MATTER OF:**

Vijay Kumar & Anr.

**....Applicant**

**Vs.**

Milestone Realcon Ltd. & Ors.

**.....Respondent**

**SECTION**

U/s 241-242

**Order delivered on 18.01.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Mohit Nagar, Adv.

For the Respondent :

**ORDER**

Heard the submissions made by Ld. Counsel for the Petitioner. Let urgent notice be served on the Respondents for their appearance as well as for filing reply. If the Respondent fails to appear on the next date of hearing, the interim relief prayed by the Applicant will be considered. List the matter on **03.02.2023**.

**S/d-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**S/d-**  
**(P.S.N PRASAD)**  
**MEMBER (J)**